

Development of Oil Fields

7173. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the final plans submitted by Enron Reliance Consortium are much different from the original plans submitted at the time of bids relating to the development of Tapti, Panna and Muktha oil fields Development;

(b) if so, the details thereof; and

(c) its likely impact on the development of these oil fields?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). M/s Enron Oil and Gas India Ltd. (EOGIL) has submitted a final draft plan for the development of the Tapti field which conforms to the conceptual plan submitted by them alongwith Reliance Industries Ltd. in their bid. The final development plan for the Panna Mukta fields is yet to be submitted by EOGIL.

[Translation]

Thareja Committee

7174. SHRI MANJAY LAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the functioning of the NDMC has been taken over and placed under the Thareja Committee;

(b) if so, since when; and

(c) the composition and terms of reference of the Committee and the details of the work assigned to it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) (a) to (c). The Thareja Committee was constituted in compliance of the order dated 21.12.1989 passed by the Supreme Court in several Special Leave Petitions. This Committee, presided over by an officer of the Judiciary, started functioning in 1990. It was set up to examine the application of the hawkers/squatters in the NDMC area. It was assigned the task of screening applications for allotment of sites, to ensure that those who were in occupation of specified sites prior to 1977 are allotted premises in the first round and if, after doing so, any accommodation was left, it could be allotted to those who came in later years. The report of this Committee has, however, not been submitted to the Supreme Court.

[English]

Para Military Forces

7175. SHRI BRAJA KISHORE TRIPATHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total strength of para-military personnel in various para-military forces, force-wise;

(b) the rate of growth of these forces in the last two Five Year Plan periods; and

(c) whether there is any proposal to put ban on further expansion of these para-military forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b) The information is as under :

Name of the Force	Total strength	Rate of growth from 1985 to 1994
Assam Rifles	52492	46.28%
BSF	181381	77.06%
CISF	90758	72.61%
CRPF	165346	58.03%
ITBP	30291	108.31%
NSG	7359	22.43%

(c) No, Sir.

Electronic Mail Service

7176. SHRIMATI CHANDRA PRABHA URS : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of private E-Mail networks operating in the country, State-wise;

(b) whether the Director General of Civil Aviation of India has given 'no objection certificate' to Blue Dart Aviation Limited;

(c) whether any other company has given such 'No Objection Certificate'; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The department has issued licence to 10 Registered Indian Companies for operation of Electronic Mail Network in the country. All the licences are all India licences and the licensee is free to provide service anywhere in the country. List of licensee's is enclosed as Statement.

(b) to (d). Information is being collected from the concerned Ministry and will be laid on the Table of the House.

STATEMENT

Licence Agreements Signed

ELECTRONIC MAIL SERVICE - TEN

S.No.	Name of the Company	Date of LA signed
1	2	3
1.	M/s. ICNET Pvt. Ltd., Sorrento "8 Lattice Bridge Road Adyar, Madras-600020.	LA signed on 7.1.94. Service commenced.